

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

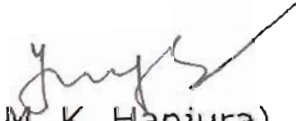
NOTIFICATION

No: 1114

Dated: 17.03.2016

On the written request of J&K High Court Bar Association Jammu, to declare 22nd and 24th of March, 2016 as 'non-working days' for the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir, the Hon'ble Chief Justice and the Hon'ble Judges of the Jammu Wing of the Hon'ble High Court have been pleased to direct that the said days shall be the 'non-sitting days' for the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and instead of these days 30th April, 2016 and 4th June, 2016 are declared as sitting day for the Jammu Wing of the Hon'ble High Court.

By Order


(M. K. Hanjura)
Registrar General

No: 42067-87/14

Dated: 17.03.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Secretary to Government, Deptt. of LJ&PA, Govt. of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. President, High Court Bar Association, Jammu/Srinagar,
.....for information & necessary action.
7. Director Information Department, State of J&K, Jammu,
for publication in the daily newspapers having wide circulation.
8. Incharge NIC for uploading the same on the High Court Website.
9. Office file.


Deputy Registrar (GS)